

ernment, therefore, is of the view that President's Rule in Tamil Nadu should be continued for another period of six months with effect from 10th September, 1976. Rajya Sabha has already approved the requisite Resolution on the 17th August, 1976.

With these words, I commend the Resolution for the approval of this august House.

MR. DEPUTY-SPEAKER: Resolution moved:

"That this House approves the continuance in force of the Proclamation, dated the 31st January, 1976, in respect of Tamil Nadu, issued under article 356 of the Constitution by the President for a further period of six months with effect from the 10th September 1976."

We take up the Private Members Business now.

15.31 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SHRI DHAMANKAR (Bhiwandi):
I beg to move:

That this house do agree with the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th August, 1976."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Sixty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th August, 1976."

The motion was adopted.

15.31½ hrs.

RESOLUTION RE. NATIONAL FOREST POLICY—Contd.

MR. DEPUTY-SPEAKER: We take up further consideration of the following Resolution moved by Mr. P. K. Deo:

"This House notes with concern the large scale denudation of forest in the country and urges upon the Government to have a more pragmatic national forest policy so that 33.3 per cent area of the country is covered by forest."

SHRI M. C. DAGA (Pali): I beg to move:

That in the resolution,—

after "in the country" insert—

“, indifference of the States and formulation of separate policy by them in this matter” (1)

*SHRI AJIT KUMAR SAHA (Vishnupur): MR Deputy Speaker, Sir, I wholeheartedly support the resolution of Shri P. K. Deo. regarding national forest policy.

15.32 hrs.

[SHRI VASANT SATHE in the Chair]

The National Forest Policy of 1952 had suggested that steps should be taken to encourage and expand the area under forest in our country and they had also suggested various measures as a result of the implementation of which the country, could have forests extending over 33.3 per cent area of our country. Unfortunately the national forest policy remained a pious wish and we could not do much to increase our forest wealth. After 1952, the next concerted effort made the Government was in 1976 when the report of the National Commission on Agriculture was represented. This is no doubt a very comprehensive report which has made many